

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3172

ANSWERED ON:07.08.2015

Discrimination of Female Child

Kushawaha Shri Ravindra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether discrimination against female child in respect of child nutrition still continues in the country; and
(b) if so, the number of such cases reported come to the notice of the Government in the country along with the efforts made by the Government to curb it and the achievements made in this regard so far?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a): Under Integrated Child Development Services Scheme of the Ministry, Supplementary Nutrition is provided irrespective of the gender to children under 6 years of age in order to bridge the gap between the Recommended Dietary Allowance (RDA) and Average Dietary Intake (ADI). Under the scheme, nutritious food is provided in the form of (i) Hot Cooked Meal, (ii) Morning Snack and (iii) Micronutrient Fortified Food and/or Energy-dense Food as Take Home Ration (THR)

(b): Does not arise.
